

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 05-04-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.78 of 2017(SZ)	Biju T.D Ayyampuzha Village, Aluva Taluk, Ernakulam District Vs Union of India, Rep.,by its Director, Ministry of Environment and Forests, New Delhi and others	M/s. Taaur's Associates Counsel for Appellant M/s. Vidya Lakshmi for R2 M/s.E.K.Kumaresan for R3 to R5 M/s. Baby Kuriakose for R7	Notice were ordered for R1 For Reply of R2 to R5 R6 Called Absent

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.233 of 2017 (SZ)	V.Jagadeesh Ponneri Taluk, Tiruvallur District Vs The Secretary to the Government, Revenue Department, Government of Tamil Nadu, Chennai and 11 others	M/s. B.S.Jhothiraman Counsel for Applicant M/s. Me.Saraswathy for R2 M/s. H.Yasmeen Ali for R4 M/s. Stanley for R8 & R10	R1,R3,R5,R9,R11, R12 Called Absent For Reply of R2,R4,R8,R10

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Registrar